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Fax: **Jammu**: 0191-2546753(Nov-April),
Fax: **Srinagar**: 0194-2506063(May-Oct.)



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Subject:-Constitution of Selection Committee for selection of candidates for appointment as Public Prosecutors/Additional Public Prosecutors.

GOVERNMENT ORDER NO: 3071- LD (A) of 2019.
D A T E D: 11 - 06 - 2019.

Sanction is accorded to the constitution of a Selection Committee consisting of the following for making recommendations for selection/engagement of Public Prosecutors/Additional Public Prosecutors on contractual basis in the State, in terms of the Jammu and Kashmir Law Officers (Appointment and Conditions of Service) Rules, 2016:-

- | | |
|----------------------------------------------------------------------------------------------------|----------|
| 1. Ld. Advocate General, J&K | Chairman |
| 2. Shri Manoj Kumar Pandit,
Special Secretary to Government,
Department of Law, Justice & PA | Member |
| 3. Director Prosecution, J&K | Member |

The Committee shall be serviced by Shri Ashish Gupta, Deputy Legal Remembrancer who may be co-opted as Member of the Committee.

The Committee may devise a mechanism for making recommendations for selection of Public Prosecutors/Additional Public Prosecutors.

The Committee shall complete the process of recommendation of names for engaging Public Prosecutors/Additional Public Prosecutors within a period of 15

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days from the date of issuance of this order for placing the same before the Competent Authority for its approval.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated: 11 - 06 -2019

NO: LD (A) 2019/50

1. Ld. Advocate General, J&K, Srinagar.
2. Registrar General, J&K High Court, Srinagar.
3. Director Prosecution, J&K, Srinagar.
4. Director Information, J&K, Srinagar.
5. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
6. Personal Assistant to Special Secretary to Government (M.P.), Department of Law, Justice & PA.
7. Incharge Website, Department of L, J&PA.
8. Government Order File.
9. Concerned File .

(Signature)
11.06.2019

(Ashish Gupta)

Deputy Legal Remembrancer

(Signature)
11.06.2019